

Office of Principal Judge Family court Barabanki

Administrative order No.- 01 / 2020

It has been brought to the notice of undersigned that On the report of CMO Barabanki Dated 13.08.2020 in which it has been mentioned that a class III employee Mr. Arun kumar Verma S/O Jagdish Prasad verma Posted in the court of CJM Barabanki and two class IV employee Mr. Santosh kumar Pandey S/O Mr. Jata shankar Pandey and Mr. Ravendra Pratap Singh S/O Mr. Veerpal Singh Posted in the court of Principal Judge of Family court has been found Corona Positive. The Respected District Judge Barabanki vide Administrative order no 232/2020 has ordered that District Court Barabanki (except family court) shall remain closed on 14.08.2020. In view of the above since two class IV employee posted in the court of Principal Judge of Family court have been found Corona Postive and Family court is also situated in the campus of district court which has been closed by District Judge Barabanki for 14.08.2020.

Therefore it is ordered that all the Family court of Barabanki shall remain closed on 14.08.2020 in pursuance of the guidelines contained in letter no.1117/LXXXVII-CPC/e-Courts/Allahabad dated 03.06.2020 issued by the Hon'ble High court.

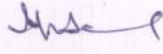
General date 02.09.2020 is fixed for the cases listed on 14.08.2020 for all the courts of Family court Barabanki.

Let this order be uploaded on the website of District Court Barabanki for information to General public.

Let information be sent to the Hon'ble High court.

Inform all concerned.

Date: 13.08.2020


I/C Principal Judge Family Court
Barabanki

Principal Judge
Family Court-Barabanki